

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

(1) T.v.P. Saivihari H. Karthik Seshadri	Counsel for Petitioner	T.v.P. Saivihari
(2) H. KARTHIK SESHADRI N.P. VIJAY KUMAR	Counsel for Respondents	

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri H Karthik Seshadri, counsel for respondents present. Counsel for petitioner filed a memo giving the outlines of the proposed compromise between the parties and copy of the same is furnished to the other side. He also submitted that there is a connected TCP/133/2017. Counsel for the respondents prayed time for getting instructions from the clients. Considering his request, time enlarged. Put up on **25.04.2017** at **10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)